

**Hostile Activities of Mizos**

4368. SHRI MAYAVAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the activities of Mizos at Aaijal and Iungleh were increasing and there were some clashes in which arms and explosives were seized by the Security Forces ;

(b) whether a sabotage plan was seized from the captured Mizos; and

(c) whether in spite of this, Government have extended the ceasefire in this area and if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : (a) Following the infiltration of some Mizo rebels from East Pakistan to the Mizo district, there have been some clashes with the hostiles from July onwards. Some arms and explosive materials have been recovered by the security forces.

(b) Some of the captured hostiles have confessed that they had been entrusted with the task of carrying out sabotage activities.

(c) There is no ceasefire or suspension of operations in the Mizo district.

**Arrest of Pakistani Spies in Ferozepur District (Punjab)**

4369. SHRI MAYAVAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether two Pakistani spies were held in Ferozepore District on the 4th August, 1970;

(b) whether Pakistan has again sent some spies across the Northern borders;

(c) the number of Pakistani spies arrested since May, 1970; and

(d) the steps Government propose to take in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : (a) Government have no such information. However, enquiries are being made.

(b) and (c). According to information so far received from State Governments and Union Territories Administrations, no person suspected to be a Pakistani spy has been arrested since May, 1970 in the States of Andhra Pradesh, Haryana, Madhya Pradesh, Maharashtra, Mysore, Nagaland, Orissa and Tamil Nadu; the Union Territories of Andaman and Nicobar Islands, Chandigarh, Dadra and Nagar Haveli, Goa, Daman and Diu, Laccadive, Minicoy and Aminidivi Islands, Manipur and Pondicherry and NEFA.

Delhi Administration have reported the arrest of one person since May, 1970.

Information in respect of the remaining States and Union Territories is awaited.

(d) Adequate machinery exists to counter espionage activity.

**Accidents on National Highway No. 1**

4370. SHRI GURCHARAN SINGH : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether the highest number of accidents on National Highway No. 1 is between Ludhiana and Delhi on this Highway;

(b) if so, what are the special reasons of these accidents and what steps Government propose to take to avoid the accidents; and

(c) the number of accidents that took place on National Highway No. 1 between Ludhiana and Delhi during 1969-70 ?

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH) : (a) to (c). The information required is being collected and will be laid on the table of the Sabha, when received.

**Recommendation of Indian Historical Records Commission Re : Amendment of Antiquities (Export Control) Act, 1947**

4371. SHRI S. K. TAPURIAH : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether the Indian Historical Record Commission has suggested to Government the promulgation of an Ordinance to prevent the migration of archival and materials of historical value to foreign countries ;

(b) whether the Commission has also recommended an amendment of the Antiquities (Export Control) Act, 1947 ; and

(c) whether Government have accepted these measures or in view of the latest in reports in the press about the large scale smuggling of antiquities, some other drastic steps are proposed to be taken ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN) : (a) Yes, Sir.

(b) Yes, Sir.

(c) Government did not accept the recommendation regarding the issue of an Ordinance. However, a comprehensive bill to replace the existing Antiquities (Export Control) Act, 1947 has been drafted and has been circulated to the State Governments for their comments. The bill in its final form will be introduced in the Parliament as early as possible.

**Untraced Pakistani Nationals entering India on Visas**

4372. SHRI S. K. TAPURIAH : Will

the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 5032 on the 3rd April, 1970 regarding untraced Pakistani national entering India on visas and state :

(a) how many cases have since been traced and dealt with accordingly ; and

(b) whether the Officers in his Ministry are accepting money to overlook the cases of these Pakistani nationals or to get them proper documents etc. ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : (a) The information is being collected and will be laid on the Table of the House.

(b) No, Sir.

**Purchase of Aircraft for Calibration Work**

4373. SHRI VIRENDRAKUMAR SHAH :  
SHRI BABURAO PATEL :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the instrument landing system as also other navigational aids installed at various airports in the country require periodical calibration upto a height of 40—42,000 feet under the rules ;

(d) whether during a visit to France three years ago, he had found a particular aircraft suitable for calibration work at the Indian airports and the previous Secretary to his Ministry had also agreed on this point ;

(c) whether no decision has so far been taken with regard to the purchase of the above aircraft ; and

(d) if the replies to the above parts be in the affirmative, the reasons for the delay and the time by which the decision is now expected to be taken ?